

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Review Petition No. 06/RP/2016

IN

Petition No. 135/TT/2012

- Subject:** Review petition under Section 94(1) (f) of the Electricity Act, 2003 read with Regulation 103 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 for review of the Order dated 18.12.2015 in Petition No. 135/TT/2012 in the matter of determination of transmission tariff of the licensed transmission business in Eastern Region for tariff block 2009-14.
- Date of Hearing:** 15.3.2016
- Coram:** Shri Gireesh B. Pradhan, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member
- Petitioner:** Jindal Power Limited (JPL)
- Respondents:** Jindal Steel and Power Limited and 31 others
- Parties present:** Ms. Divya Chaturvedi, Advocate, JPL

Record of Proceedings

The learned counsel for the petitioner sought a short adjournment on account of non-availability of the arguing counsel.

2. The Commission directed to list the petition on 22.3.2016.

By Order of the Commission

sd/-
(T.Rout)
Chief (Legal)

